

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 34
ANSWERED ON MONDAY, JULY 20, 2026/ASHADHA 29, 1948 (SAKA)**

**CSR EXPENDITURE IN HARYANA
QUESTION**

34. Shri Dharambir Singh:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government has examined the possibility of mandating a percentage of Corporate Social Responsibility (CSR) expenditure for groundwater recharge, sports infrastructure and skill development projects in severely water-stressed districts in the country, if so, the details thereof;**
- (b) whether any study has been conducted regarding the district-wise distribution of CSR funds in Haryana, if so, the details thereof;**
- (c) whether Bhiwani and Mahendergarh receive CSR funding proportional to their developmental requirements, if so, the details thereof;**
- (d) whether the Government proposes to create a transparent public dashboard for constituency-wise CSR expenditure; and**
- (e) if so, the details thereof ?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

(a) to (e): The legal framework for Corporate Social Responsibility (CSR) is established under Section 135 of the Companies Act, 2013, along with Schedule VII of the Act and the Companies (CSR Policy) Rules, 2014. The items enlisted in the Schedule VII are broad-based and intended to cover a wide range of activities. Under the Companies Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities of the company based on the recommendation of its CSR Committee. This Committee formulates and recommends the CSR policy, which outlines the activities to be undertaken by the company in alignment with the areas or subjects specified in Schedule VII of the Act. The first proviso to Section 135 (5)

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of the Act provides that the company shall give preference to the local area and areas around it where it operates. However, the emphasis on local area is only directory and not mandatory in nature and companies need to balance local area preference with national priorities. The Government does not issue any specific direction to the companies to spend in any particular geographical area or for any particular activity.

All data related to CSR filed by companies in MCA21 registry is available in public domain and can be accessed at www.csr.gov.in. The District-wise and Development Sector-wise CSR expenditure in Haryana for the last three Financial Years (FYs) i.e 2022-23 to 2024-25 is attached at Annexure-I and Annexure-II respectively. The Ministry does not maintain parliamentary constituency-wise CSR data centrally.

**Refer to part (a) to (e) of Lok Sabha Unstarred Question no. 34 for 20.07.2026
District-wise CSR expenditure in Haryana from FY 2022-23 to FY 2024-25**

(Amount in Rupees Crore)

S.No.	Districts	FY 2022-23	FY 2023-24	FY 2024-25
1.	Ambala	18.12	15.71	15.38
2.	Bhiwani	5.86	7.87	12.70
3.	Charkhi Dadri	-	-	-
4.	Faridabad	77.60	110.82	155.07
5.	Fatehabad	6.52	7.81	14.26
6.	Gurugram	291.71	351.97	705.09
7.	Hansi	-	-	-
8.	Hisar	21.49	38.95	67.02
9.	Jhajjar	34.15	39.02	42.53
10.	Jind	2.48	2.58	5.88
11.	Kaithal	0.53	1.26	0.83
12.	Karnal	10.53	11.72	26.10
13.	Kurukshetra	4.69	3.42	12.87
14.	Mahendragarh	3.82	4.20	6.02
15.	Nuh	51.49	24.22	0.14
16.	Palwal	0.60	0.05	-
17.	Panchkula	16.29	20.87	21.45
18.	Panipat	25.17	28.95	22.16
19.	Rewari	33.18	54.15	53.75
20.	Rohtak	10.82	14.36	34.48
21.	Sirsa	6.68	7.39	11.40
22.	Sonipat	116.96	44.34	169.43
23.	Yamunanagar	7.49	5.22	8.48
24.	District not classified elsewhere	34.18	55.11	0.59
	Total	780.35	850.01	1,385.61

(Updated Data upto 31.03.2026) (Source: Corporate Data Management Cell)

Refer to part (a) to (e) of Lok Sabha Unstarred Question no. 34 for 20.07.2026
Development Sector-wise CSR expenditure in Haryana from FY 2022-23 to FY 2024-25

(Amount in Rupees Crore)

S.No.	Development Sector	FY 2022-23	FY 2023-24	FY 2024-25
1.	Agro forestry	2.67	0.60	3.25
2.	Animal Welfare	26.38	31.50	34.81
3.	Armed Forces, Veterans, War Widows/ Dependants	2.27	0.56	0.94
4.	Art And Culture	8.70	14.37	5.67
5.	Conservation of natural resources	21.08	18.00	21.68
6.	Education	303.42	289.84	484.63
7.	Environmental Sustainability	82.08	87.80	106.04
8.	Gender Equality	1.59	1.14	3.10
9.	Health Care	123.79	153.47	245.25
10.	Livelihood Enhancement Projects	11.29	12.05	47.93
11.	Poverty, Eradicating Hunger, Malnutrition	22.75	33.41	48.08
12.	Rural Development Projects	71.98	42.55	78.36
13.	Safe Drinking Water	2.91	5.75	6.89
14.	Sanitation	5.24	8.71	13.86
15.	Senior Citizens Welfare	11.38	17.52	19.56
16.	Setting Up Homes And Hostels For Women	1.16	1.67	1.07
17.	Setting Up Orphanage	1.10	2.08	2.02
18.	Slum Area Development	0.34	0.31	0.28
19.	Socio-economic equalities	0.30	2.69	6.73
20.	Special Education	11.29	14.96	30.54
21.	Technology incubators	-	0.05	-
22.	Training To Promote Sports	6.00	12.60	55.53
23.	Vocational Skills	55.99	92.59	152.76
24.	Women Empowerment	6.63	5.61	16.64
25.	NEC/Not mentioned*	-	0.21	-
	Total	780.35	850.01	1,385.61

(Updated Data upto 31.03.2026) (Source: Corporate Data Management Cell)

*** Companies either did not specify the names of sectors or indicated more than one sectors where projects were undertaken.**
